NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 136(ND)11 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: M/s. Navneet Garg V/s.M/s Xilon Trading Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAM	E DESIGNATION	REPRESENTATION	SIGNATURE
1. M. H.L. TI	KU Senion Advocate		1
2. M. ASHISH		letitioner [Hleam
3. Ms. HARLEEN	KAUR Adv	J	
4. P. Nagesh 5. Sanskar Agan	garwal Adv.	Respondents }	Sonskarponuc

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner has filed an application for incorporating amendments in the main petition. Learned counsel for the respondent has stated that he has already received the copy of the said application. Learned counsel for the respondent seeks and is given one week's time to file the reply. Rejoinder, if any, shall be filed within a week's time thereafter.

List on 18.11.2016.

Sd1-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)